

Annexure-1

Name of the corporate debtor: Topkmit Processing Mill Private Limited; Date of commencement of liquidation: 26.07.2023 List of stakeholders as on: 22.09.2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Small Industries Development Bank of India	24.08.2023	20,71,43,635	20,71,43,635	Secured Financial creditor	20,71,43,635	Yes	Note-1		81.91	0	0	0	0	0

Note-1 Details of Secured Assets

Primary:

I . Assets hypothecated by way of first charge.

All the Borrower's movables, including the movable plant, machinery, machinery spares, tools & accessories, office equipment, computers, furniture and fixtures, both present and future as described in the Loan agreement dated 16.04.2013 and situated at Survey Nos. 173,174&175 part, situate at A-8/A, Phase I SIPCOT Industrial complex, kudikadu village, cuddalore District including, but not limiting to, its movable, plant, machinery, machinery spares, tools and accessories, office equipment, computers, furniture and fixtures, and all other movables, both present and future (save and except book debts).

II . Leasehold rights of Topkmit Processing Mill Private Limited in Cuddalore Revenue District, Cuddalore Sub Registration District, Cuddalore Taluk, Kudikadu Village. All that piece and parcel of land known as Plot No. A-8/A in Phase I, SIPCOT Industrial Complex at Cuddalore, within the village limits of kudikadu, Taluk of Cuddalore, Sub Registration District, Cuddalore, in Revenue District of Cuddalore containing by admeasurement 5.50 acres

Details of Secured Assets Mortgaged by Guarantors/Mortgagors

Collateral:

III. Owned by Smt. C Subbathal-In Tirupur Registration District, Avanashi Sub Registration District, Avanashi Taluk, in Kalipalayam Village, in S.F.No.148 an extent of 2.34.5 hectares for this 5.80 acres assessed at Rs.4.70 in this an extent of 3.86 acres in this on the northern part an extent of 0.30.5 hectare for this 0.75 acre (75 cents).

IV .Owned by Shri C.Sivasami, Ms. S.Indirani, Ms. S.Pynthamil Selvi and Ms. C.Subbathal-In Tirupur Registration District, Avanashi Sub Registration District, Avanashi Taluk, in Kalipalayam Village



A.R. Ramasubramanian